

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 102
163/241- 242/ND/2023

IN THE MATTER OF:

Ms. Vidhi Sharma and Anr.

...APPLICANT

Vs.

M/s. Green Apple Projects Pvt. Ltd. and Ors.

...RESPONDENT

Section

U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Amit Goel and Adv. R.K.
Gupta

For the Respondent

:

ORDER

Due to paucity of time, matter is adjourned to **18.09.2023**.

Sd/-
(Court Officer)